

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2119

ANSWERED ON:06.08.2010

PHYSIOTHERAPY COURSE

Chaudhary Shri Arvind Kumar;Chauhan Shri Sanjay Singh;Shekhar Shri Neeraj

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether physiotherapy and other such courses have been discontinued through correspondence/distance learning all across the country;
- (b) if so, the details thereof alongwith the reasons therefor;
- (c) whether the Government proposes to nullify the degrees/diplomas obtained in such correspondence courses in the past; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI S. GANDHISELVAN)

- (a) & (b) Yes, the University Grants Commission (UGC) has informed that instructions have been issued to all the universities that courses in Physiotherapy at any level should not be conducted through distance mode. The decision was taken in view of the opinion expressed by Hon'ble Delhi High Court in the matter of Indian Association of Physiotherapists Vs. Union of India and Ors, (W.P. (Civil) No. 15637-38/05 and 15592/05) vide orders dated 3rd January, 2007 that a professional course must also impart practical training and, therefore, professional courses and education should not be allowed to be imparted through the distance education system.(c) & (d) No decision has been taken in this regard yet.